

(b) if so, the time by which it will be done;

(c) whether Government also propose to put newsprint import under OGL and distribute it through STC to publishers of newspapers, and

(d) if so, when?

**THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P UPENDRA)** (a) and (b) Government do not exercise any statutory control over the price of indigenous newsprint. It has been the endeavour to improve quality wherever feasible.

(c) No decision has been taken to put newsprint import under O G L State Trading Corporation is now the canalising agency which imports and distributes newsprint.

(d) Does not arise.

#### **ADB's Aid to Indian Industry**

8284 **SHRIMATI BASAVA RAJESWARI** Will the Minister of FINANCE be pleased to state

(a) whether the Asian Development Bank (ADB) has identified five new areas of opportunity for Indian industry to participate in ADB funded projects,

(b) if so, the details thereof?

(c) to what extent, it will help in increasing the production in the Indian industry, and

(d) the total amount of finance provided/proposed to be given to them?

**THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI):** (a) No Sir.

(b) to (d). Does not arise.

#### **Price of Rubber**

8285. **SHRIMATI BASAVA RAJESWARI:**  
**SHRI G S BASAVARAJ:**

Will the Minister of COMMERCE be pleased to state:

(a) whether the Northern India Rubber Goods Manufacturers Association has expressed concern at the high price of rubber;

(b) if so, whether the association has submitted any representation in this regard, and

(c) if so, the Government's reaction thereon?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN):** (a) to (c). The Government has not received any representation from the Northern India Rubber Goods Manufacturers Association.

However, the Government is already taking adequate steps to ensure regular supply of rubber to the consuming industry at a reasonable rate, while simultaneously safeguarding the interests of the rubber growers.

#### **Import of Tea**

8286. **SHRI S. KRISHNA KUMAR:** Will the Minister of COMMERCE be pleased to state:

(a) whether there is a proposal to import tea to meet the domestic demand; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) There is no proposal at present to import tea to meet the domestic demand.

(b) Does not arise.

#### **Securities Exchange Board of India**

8287. SHRI P. NARSA REDDY: Will the FINANCE MINISTER be pleased to state:

(a) whether Government propose to bring forward a legislation to give teeth to the Securities Exchange Board of India (SEBI) and announce norms for the operations of financial institutions:

(b) if so, when the legislation is likely to be given effect to; and

(c) the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (ANIL SHASTRI): (a) Yes, Sir.

(b) and (c). The necessary steps for introducing the legislation are underway and it is intended to implement it when passed.

#### **Export Incentives by EPZ**

8289. SHRI VASANT SATHE:  
SHRI M.M. PALLAM RAJU:

Will the Minister of COMMERCE be pleased to state:

(a) whether the attention of Government has been drawn to the news-item appearing in Hindustan Times dated 4 April, 1990 under the caption "EPZs must provide better incentives";

(b) if so, the reaction of the Government thereto; and

(c) the action taken/proposed to provide a more lucrative package of incentives at six EPZs?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) Yes, Sir.

(b) and (c). An exercise has been undertaken to review the working of the Export Processing Zones with a view to stimulate exports.

[*Translation*]

#### **Head Office of Small Industries Development Bank**

8290. SHRISANTOSH KUMAR GANG-  
WAR: Will the Minister of OF FINANCE be pleased to state:

(a) whether orders had been issued to open the Head Office of Small Industries Development Bank in Lucknow;

(b) if so, the progress made in this regard;

(c) whether any date was fixed earlier to open the said Head Office and if so, the reasons for not opening this Head Office there;

(d) whether this office is being shifted now from Lucknow; and

(e) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c). Small Industries Development Bank of India (SIDBI) has started its operations with effect from 2nd of April, 1990 from its various offices located all over the country. As regards the Head Office of the new Bank of the following provisions exists in the SIDBI Act: